

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर  
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES "B", JAIPUR  
श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष  
BEFORE SHRI SANDEEP GOSAIN, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA No. 830/JP/2019  
निर्धारण वर्ष / Assessment Year :2015-16

Shri Ankit Kumar Chhipa, 3994-B, Madhu Vatika, Nahargarh Road, Jaipur.	बनाम Vs.	I.T.O., Ward 4(1), Jaipur.
स्थायी लेखा सं./जीआईआर सं./ PAN/GIR No.: AINPC 8485 E		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by: Shri S.L. Poddar (Adv)  
राजस्व की ओर से / Revenue by: Smt. Monisha Choudhary(Addl.CIT)

सुनवाई की तारीख / Date of Hearing : 11/03/2021  
उदघोषणा की तारीख / Date of Pronouncement : 15/03/2021

आदेश / ORDER

**PER: SANDEEP GOSAIN, J.M.**

This appeal has been filed by the assessee against the order of the  
Id. CIT(A)-2, Jaipur dated 26/04/2019 for the A.Y. 2015-16.

2. The hearing of the appeal was concluded through video conference  
in view of the prevailing situation of Covid-19 Pandemic.

3. At the time of hearing, the Id. A.R. appearing on behalf of the  
assessee filed an application for withdrawal of this appeal mentioning the  
fact that the assessee has opted Vivad Se Vishwas Scheme and have  
already received copy of Form No. 3 issued by the department and  
requested for withdrawal of the present appeal.

4. The Id DR has raised no objection if the appeal of the assessee is allowed to be withdrawn.

5. Therefore, in view of the fact that the assessee has already approached the department to settle the matter under Vivad Se Vishwas scheme, we permit the assessee to withdraw this appeal. Accordingly, the appeal of the assessee is dismissed as withdrawn.

6. In the result, this appeal of the assessee is dismissed.

Order pronounced in the open court on 15<sup>th</sup> March, 2021.

Sd/-  
(विक्रम सिंह यादव)  
(VIKRAM SINGH YADAV)  
लेखा सदस्य / Accountant Member

Sd/-  
(संदीप गोसाईं)  
(SANDEEP GOSAIN)  
न्यायिक सदस्य / Judicial Member

जयपुर / Jaipur  
दिनांक / Dated:- 15/03/2021

\*Ranjan

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- Shri Ankit Kumar Chhipa, Jaipur.
2. प्रत्यर्थी / The Respondent- The I.T.O., Ward 4(1), Jaipur.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त(अपील) / The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur
6. गार्ड फाईल / Guard File (ITA No. 830/JP/2019)

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar